DY Patil Deemed to be University
School of Law, Navi Mumbai

&

The Indian Society of Criminology

presents

7TH INTERNATIONAL & 46TH INDIAN CRIMINOLOGY CONFERENCE

06-08 March 2026

Theme:

THE SECURITY STATE AND DIGITAL GOVERNANCE: RETHINKING THE ARCHITECTURE OF CRIMINALIZATION

DY PATIL DEEMED TO BE UNIVERSITY

Nestled in the picturesque campus at Nerul in Thane district of Navi Mumbai, DYPU is synonymous with excellence in higher education. Since its establishment 21 years ago DYPU has made groundbreaking changes in the area of higher education and witnessed exceptional growth, and rewarding success of students and faculty. The vision of the University has been to provide quality education in all spheres of higher learning and healthcare services in India.

The University believes in creating the pioneers of tomorrow, who follow a vision of transforming India into a global platform for education, healthcare, and sports. With nearly 15,000 students walking out of its portals every year, DYPU boasts of a shining network of alumni who stand testimony to the University's ideals. Each one of them is the beacon bearer of the society, who will change the face of this world with passion, dedication, & willpower.

40
Years of Legacy in Education

72
Acre Campus

20+
Harvard Business School Online Programs

SCHOOL OF LAW

DY Patil Deemed to be University, School of Law, is committed to nurturing industry-ready legal professionals equipped to meet the evolving demands of the legal world. The School offers a dynamic learning environment that blends academic rigor with practical exposure. Through student-managed committees, new initiatives, and social development programs, students gain a broader understanding of law beyond the classroom.

A distinctive feature of the program is the seamless integration of classroom learning, fieldwork, and real-world legal engagement. With each semester, students progress from foundational subjects to specialized areas of law and jurisprudence, supported by strong analytical and research training.

At DYPSOL, we actively collaborate with the legal fraternity, law firms, and social institutions to instill professional excellence and a sense of responsibility. Guided by an exceptional faculty, our students are prepared to become capable advocates, solicitors, and legal scholars who contribute meaningfully to the Indian judicial system and society at large.

INDIAN SOCIETY OF CRIMINOLOGY

The Indian Society of Criminology (ISC), founded in 1970, is one of India's oldest and most respected professional bodies dedicated to the scientific study of crime, justice, and allied behavioural sciences. Conceived by leading thinkers such as Hon'ble Justice V. R. Krishna Iyer, Professor T. E. Shanmugam, Mr. N. Pitchandi, Professor K. Chockalingam, Mr. K. Mani, and Mr. P. Paramaguru, the Society was established with the vision of promoting criminology as an essential discipline for societal welfare and crime prevention. Over the years, the organisation has been strengthened by the contributions of distinguished scholars and practitioners including Professor A. Sivamurthy, Dr. S. M. Diaz, Professor K. V. Kaliappan, Mr. C. V. Narasimhan, Mr. V. R. Lakshminarayanan, Professor M. Z. Khan, Professor B. B. Pande, Professor N. R. Madhava Menon, Professor B. N. Chattoraj, Professor R. Thilagaraj, Professor G. S. Bajpai, Professor Arvind Tiwari, Professor P. Madhava Soma Sundaram, and Dr. S. Latha.

Today, ISC stands as a truly multidisciplinary network comprising criminologists, sociologists, psychologists, police and correctional professionals, judges, lawyers, forensic scientists, child protection specialists, probation officers, social workers, and other stakeholders committed to understanding and preventing crime. The Society advances its objectives through annual conferences, symposia, training initiatives, outreach activities, and public lectures that address pressing issues in crime and justice. By fostering collaboration, promoting research, and encouraging the application of criminological insights within the criminal justice system, ISC continues to play a pivotal role in shaping informed policy and strengthening societal responses to crime and rehabilitation.

Padmashree Dr. D. Y. Patil
Founder , DY Patil Group

The former Governor of Bihar, Tripura & West Bengal, and recipient of the prestigious Padmashree Award, Dr. D. Y. Patil is a well-known educationist and philanthropist.

He firmly believed that youth in India needed a greater platform that offered multiple opportunities to educate themselves across geographies. He envisioned spreading education across the length and breadth of India and started the journey with the first engineering college called Ramrao Adik Institute of Technology (RAIT) in Navi Mumbai in the year 1983. There has been no turning back since with the DY Patil Group taking giant leaps in the fields of education, healthcare & sports under his mentorship.

We started our education journey close to four decades ago in the 1980s with the idea of making good education accessible for our youth. Throughout the course of this long and rewarding journey, our endeavour has been to build a diverse yet welcoming community that can be instrumental in shaping the future of our country. As the world grows smaller and more connected, we're beginning to live and work with people who don't look like us, don't think like us, don't come from the same place as us, and don't share the same values and principles as us. In this world's converging into one large community, lies the biggest opportunity for the current generation. The opportunity to come together, exchange perspectives and collectively solve problems and do good for the entire human race.

Dr. Vijay D. Patil
Hon'ble Chancellor & President

Dr. Vijay Patil is an Indian Educationist, Philanthropist, and Sportsman. He has for long been working on crafting an extraordinary transformation of the Indian education ecosystem as he envisions India to be a global destination for education in the years to come. From a very young age, he knew the importance of education and sports in his life. With his vision for the future of Indian youth, he founded several educational institutes in India and forever changed the standard of sports training.

A Computer engineer from the University of Mumbai, with a degree in Management from the Bond University, Australia, Dr. Vijay D. Patil is a beacon in the field of education, sports, and health care in young India. Applauded and recognized in all these three fields around India, his quest for delivering the best in each domain continues to prevail. He strongly believes in developing and delivering state-of-the-art projects that will act as catalysts for the growth of the nation and sustain for years, benefiting young India Dr. Vijay D. Patil truly believes that in a proliferating global economy, the best way to empower the youth of the country would be to make good educational facilities available to them. He feels that the progress of the future generations is defined by the world we choose to create for them & hence the best way to empower the youth would be to develop an ecosystem that offers opportunities for them to learn, grow and excel.

Dr Vijay D Patil shares a special bond with the students, staff and faculty of the institutions of the group. He is an approachable leader, constantly keen to understand the needs of the organization and looking for ways to create a better experience for all, through collaboration and cooperation. It has always been DY Patil University's goal to enhance the employability of graduates. The programs are backed by research, a sound curriculum and delivered by faculty who have been educated and trained at some of the best educational institutions in the country and abroad. Our university's academic structure is at par with the best in the world today.

Dr. Shivani V. Patil
Hon'ble Pro-Chancellor & Vice-President

Dr. Shivani Patil is the dynamic force propelling growth and innovation within the DY Patil Group. Her unparalleled dedication to the group's initiatives and overarching goals has been instrumental in achieving new levels of success. As a central figure in cultivating a thriving organizational culture, Dr. Patil ensures that every member of the DY Patil Group is both aligned with and empowered to contribute meaningfully to the group's larger vision. This commitment has created an environment where each individual's professional journey is not only fulfilling but also marked by growth and opportunity.

In her pivotal role, Dr. Patil leads crucial aspects of the group's strategic direction. She transforms the vision of delivering an exceptional educational experience into a tangible reality, contributing to the establishment of the DY Patil Group as an institution of inspiration and distinction. Her leadership is characterized by a clear focus on excellence, which has helped shape the group into a beacon of educational prowess and ambition.

Dr. Patil's vision is closely intertwined with the broader vision of the university. She holds a deep conviction that the future of the nation hinges on the quality of its educators who shape the next generation. This belief has inspired her to create an environment at DY Patil University that nurtures a comprehensive and enriching teaching-learning experience. The positive impact of her efforts is evident in the impressive achievements of the student community at the university, reflecting the effectiveness of her vision and leadership. Under Dr. Patil's guidance, the university has not only thrived but also demonstrated a profound commitment to faculty empowerment, student welfare, and the development of a dynamic youth force. Her strategic approach ensures that the university is not just an educational institution but a catalyst for national growth, fostering a new generation poised to drive progress and innovation.

Prof. (Dr.) Vandana Mishra Chaturvedi
Vice-Chancellor, DYPU

Dr. Vandana Mishra Chaturvedi is a dynamic and forward-thinking leader whose influence has profoundly shaped the direction and development of the University. Her leadership is marked by a clear and ambitious vision that has been instrumental in transforming the institution's academic landscape. Through her strategic insight and innovative approach, Dr. Chaturvedi has fostered an environment of excellence, creativity, and progress. Under her stewardship, the University has adopted a global perspective, reflected in numerous international collaborations and partnerships. Dr. Chaturvedi's strategic foresight has facilitated connections with leading institutions across the globe, significantly enhancing the University's international presence. This has opened up a wealth of opportunities for students and faculty, including cross-cultural exchanges and collaborative research endeavors, which have greatly enriched the institution's academic and research programs. Dr. Chaturvedi's efforts have not only broadened the University's global footprint but also elevated its standing in the global academic and research communities. Her leadership has been a catalyst for transformative change, driving the University's evolution through visionary strategies that emphasize the integration of interdisciplinary approaches. This forward-thinking approach has ensured that the University remains at the cutting edge of academic and research excellence, continually advancing and adapting to meet the demands of a rapidly changing world.

Prof. (Dr.) Karuna Akshay Malviya
Director, DYPU, School of Law

Dr. Karuna Akshay Malviya is a distinguished academic and legal professional with a Ph.D. in Law and a Senior Research Fellowship from the University Grants Commission. She holds an LL.M. in Criminal Law from the University of Mumbai with distinction and has also qualified the UGC-NET with Junior Research Fellowship. Her areas of expertise include Criminology, Constitutional Law, Legal Research, and Clinical Legal Education.

Before joining DY Patil School of Law, she held key positions at Maharashtra National Law University (MNLU), Mumbai, including Director of the Centre for Advanced Training, Coordinator of the Centre for Women, Law and Gender Justice, and Head of the Department of Research. A certified mediator, she has guided several Ph.D. scholars, appraised numerous theses, and served as Principal Investigator for the Maharashtra segment of a national project on prison reforms.

Dr. Malviya has authored books such as Contemporary Development in Arbitration (Thomson Reuters) and Banking and Insurance (Sai International Scientific Publications). Under her leadership, DY Patil School of Law has hosted national and international conferences, training workshops, and community initiatives promoting legal awareness and social justice.

ABOUT THE CONFERENCE

The Seventh International and 46th All India Criminology Conference brings together leading scholars, practitioners, researchers, and policymakers to examine how the security state and digital governance are reshaping the architecture of criminalization in contemporary society. As emerging technologies transform policing, surveillance, forensic practices, and the administration of justice, the conference seeks to critically explore the normative foundations, institutional dynamics, behavioural shifts, and social consequences of these developments. It provides an interdisciplinary platform for criminologists, psychologists, legal scholars, forensic experts, and digital governance specialists to engage with questions of criminalization, rights, accountability, and community resilience. Through its five thematic tracks, the conference aims to foster grounded dialogue, advance research, and contribute to a more just, transparent, and ethically informed criminal justice landscape in the digital age.

CALL FOR PAPERS

The Organising Committee invites original research papers, theoretical contributions, empirical studies, case analyses, policy critiques, and interdisciplinary work aligned with the conference theme and tracks. Submissions are welcome from criminologists, legal scholars, psychologists, sociologists, forensic specialists, data scientists, digital-governance experts, and professionals working within criminal justice institutions.

Papers may address doctrinal questions, socio-legal insights, behavioural analyses, technological concerns, or policy recommendations relevant to the broader theme of criminalization in a digital age.

WHO CAN ATTEND

The 46th All India Criminology Conference welcomes academicians, researchers, practitioners, professionals, and students involved in the criminology and criminal justice sectors, as well as those who have an interest in these fields. It provides a valuable opportunity for healthy discussions and the exchange of ideas..

Theme:
The Security State and Digital Governance: Rethinking the Architecture of Criminalization

CONFERENCE TRACKS

The conference will be organised across five thematic tracks:

Track I: Rethinking Criminalization, Due Process, and Penal Power
This track explores the conceptual and doctrinal foundations of criminalization, the limits of state coercion, and the erosion of due process through reverse onus clauses, strict liability, and preventive detention. It also analyses overcriminalization, mass incarceration, and the political rise of penal populism.

Track II: Digital Governance, Algorithmic Control, and Tech-Mediated Criminal Justice
This track investigates how AI-driven tools, predictive analytics, biometric systems, and digital surveillance architectures reshape policing, adjudication, and sanctions. It examines the constitutional, ethical, and governance challenges posed by technologically mediated security regimes.

Track III: Criminological and Psychological Perspectives on Digital Societies
This track brings theoretical and behavioural insights into dialogue, addressing cyberpsychology, online radicalisation, risk behaviour, disinhibition, and new criminological models for explaining deviance and control in digital contexts.

Track IV: Forensics, Evidence, and Investigative Practices in the Digital Age
Focusing on forensic science and policing, this track engages with digital forensics, AI-assisted evidence analysis, chain-of-custody challenges, biometrics, and the growing complexities of evidence admissibility in tech-driven investigations.

Track V: Victimology, Community Resilience, and Decolonising Justice
This track centres victim experiences in online and hybrid spaces, including digital stalking, privacy harm, and trauma. It also develops community-led, restorative, and decolonial responses to technologically mediated harms, offering alternatives to punitive digital control.

CONFERENCE SUB-THEMES

1. Foundations and Limits of Criminalization
This theme explores principled criminalization, normative boundaries of state punishment, and the structural forces driving overcriminalization. It invites reflections on how digital governance reshapes decisions about what conduct the state chooses to criminalise or decriminalise.

2. Due Process, Presumptions, and Evidentiary Standards
This theme examines the erosion of liberal safeguards through reverse onus clauses, strict liability regimes, and shifting burdens of proof. It also considers wrongful convictions and systemic failures that undermine the presumption of innocence.

3. Overcriminalization, Selective Enforcement, and the Expansion of Penal Power
This theme studies how criminal law proliferates through legislative excess, regulatory expansion, and administrative shortcuts. It analyses how digital technologies intensify surveillance and widen the net of criminalization, often producing discriminatory outcomes.

4. Carceral Governance and Mass Incarceration
This theme focuses on preventive detention, prison overcrowding, and the political pressures driving punitive policies. It invites empirical and theoretical work on how digital tools reinforce custodial control and contribute to mass incarceration.

5. Penal Populism and the Security State
This theme examines the rise of punitive public sentiment, political rhetoric, and media-driven fear that legitimises harsh criminal justice responses. It analyses how digital platforms amplify populist narratives and shrink the space for rights-based governance.

6. Digital Governance, Algorithmic Policing, and Tech-Mediated Criminalization
This theme addresses the role of AI, predictive analytics, and automated decision-making in reshaping policing, risk assessment, and sanctions. It encourages critical engagement with the opacity, bias, and democratic implications of algorithmic governance.

7. Criminological Theory and Contemporary Control Mechanisms
This theme invites criminologists to revisit classical and contemporary theories such as actuarial justice, risk society, cultural criminology, space transition theory, to explain emerging forms of digital control. It asks how legitimacy, authority, and deviance shift in technology-driven environments.

CONFERENCE SUB-THEMES

8. Psychology, Behaviour, and Digital Environments
This theme explores cyberpsychology, online disinhibition, radicalisation, and behavioural manipulation in digital spaces. It also considers the psychological consequences of surveillance, stigma, and wrongful digital accusations.

9. Forensic Science, Evidentiary Technologies, and Reliability of Proof
This theme addresses developments in digital forensics, biometrics, and AI-assisted evidence analysis. It welcomes debates on admissibility, error rates, chain of custody, and the ethical limits of emerging forensic tools.

10. Policing, Investigations, and Technological Transformation
This theme analyses smart policing systems, body-worn cameras, encrypted communication, and real-time surveillance architectures. It invites empirical and doctrinal studies on how technology is reshaping investigative capacities and institutional accountability.

11. Victimology, Digital Harms, and Technology-Facilitated Abuse
This theme examines victims' experiences in hybrid online-offline environments, including stalking, bullying, and privacy violations. It also focuses on trauma, secondary victimisation, and the challenges of handling digital evidence in victim-centred processes.

12. Human Rights, Ethics, and Constitutionalism in the Digital State
This theme reflects on the tension between security governance and rights-based constitutional protections. It explores privacy, proportionality, transparency, and explainability as essential safeguards in a technology-driven criminal justice system.

13. Governance, Data Regulation, and Institutional Accountability
This theme focuses on state capacity, administrative design, and public–private partnerships in digital policing and security infrastructure. It examines regulatory gaps, data governance challenges, and the need for transparent oversight mechanisms.

14. Community Resilience, Alternatives to Punitive Digital Control, and Decolonising Justice
This theme explores community-led responses, restorative justice models, and transformative alternatives that counter punitive and technologically driven control. It also invites southern and decolonial perspectives on digital governance and criminal justice reform.

15. Future Risks, Emerging Technologies, and Structural Digital Harms
This theme focuses on the risks posed by quantum technology, deepfakes, algorithmic discrimination, and platform economies. It welcomes scholarship on new structural harms, digital vulnerabilities, and the evolving socio-economic landscape of crime.

SUBMISSION GUIDELINES

- **Abstract Length: 300–350 words**
- **Full Paper: 4,000–6,000 words**
- **Format: Times New Roman, size 12, 1.5 spacing**
- **Citation Style: APA 7th edition**
- **Submission Email: dypsol.events@dypatil.edu**
- **Last Date for Abstract Submission: 15 January 2026**
- **Notification of Acceptance: 20 January 2026**
- **Full Paper Deadline : 15 February 2026**

REGISTRATION FEES

Category	Early Bird - 15 Jan 2026	Regular - 15 Feb 2026
Indian Delegates	₹ 4,000	₹ 4,500
Indian Research Scholars	₹ 2,500	₹ 3,000
Indian Students	₹ 1,500	₹ 2,000
Accompanying Persons*	₹ 2,000	₹ 2,000
Foreign Delegates (All Categories)	$ 250	$ 300

Fees Includes: Conference kit, conference material, participation certificate, breakfast, lunch, & refreshments.

Accommodation: The fees doesn't include accommodation charges. Participants are expected to make their own arrangements for the accommodation.

ACCOUNT DETAILS:
ACCOUNT NAME: DYPU SCHOOL OF LAW
ACCOUNT NO.: 923010005603122
IFSC CODE: UTIB0003335
BANK NAME: AXIS BANK LTD.
BRANCH NAME: NERUL

Registration Link
https://forms.gle/V9qU5GmbA1zt1foN6

CALL FOR AWARDS

The ISC acknowledges the significant contributions of individuals in the fields of teaching, research, and administration related to criminology and criminal justice. The following awards are open for nominations:

1. ISC - Kumarappa - Reckless Award: Recognizes significant contributions to teaching, research, or administration in the broad field of Criminology or Criminal Justice Administration.
2. ISC - Dr. B.S. Haikerwal and Professor Sushil Chadra Award for the Senior Social Scientist: Presented to a senior social scientist for their contributions to criminology within the broader field of social sciences.
3. ISC - Professor S.S. Srivastava Award for Excellence in Teaching and Research in Criminology: Identifies individuals who have made significant contributions to teaching and research in Criminology.
4. Fellow of the Indian Society of Criminology (FISC): Awarded to individuals who have actively participated in the activities of the Indian Society of Criminology, promoting its growth and objectives.

Awards will be presented during the inaugural and awards function of the 46th All India Criminology Conference on 06th March 2026 at DY Patil School of Law, Nerul, Navi Mumbai.

Nominations, supporting credentials and CV may be sent to the **Secretary, ISC at his official email: isccontact1970@gmail.com**, mentioning the Award Nomination as the subject of the email. Award Committee constituted by the Indian Society of Criminology will decide the awardees. **Send nomination before 15 February 2026.**

ISC BEST RESEARCH PAPER AWARD - OPEN SCIENTIFIC SESSION

The Indian Society of Criminology awards one Gold medal and one Silver medal (with cash prize Rs. 5000 and Rs. 3000, respectively) for the best research papers in the field of Criminology, Criminal Justice and allied fields. The research paper should be an outcome of scientific / empirical research carried out between December 2024-2026 by young practitioner/ research scholars / students below 35 years of age (kindly attach birth certificate or Class 10-mark statement for age proof duly attested by the Head of the Department/ gazetted officer). The full paper with abstract may be sent to **The Secretary, ISC at his official email ID: isccontact1970@gmail.com on or before 15 January, 2026 with mention of "Best Research Paper" in the subject of email.**

ORGANIZING COMMITTEE

Advisory Committee

Editor-in-Chief, IJC

Prof. Dr. G.S. Bajpai
Vice-Chancellor
NLU Delhi

Justice Indira Banerjee
Former Judge
Supreme Court of India

President, ISC

Prof. Dr. N. K. Chakrabarti
Vice-Chancellor
WBNUJS, Kolkata

Former President & EC Member, ISC

Prof. Dr. Arvind Tiwari
Professor & Dean
School of Law, Rights &
Constitutional Governance, TISS

Chairperson, ISC

Dr. P. Madhava Soma Sundaram
Former Professor and Founding Head
Department of Criminology and Criminal Justice
Manonmaniam Sundaranar University

Vice-Chairperson, ISC

Prof. Dr. M. Srinivasan
Professor
Deptt. of Criminology, University of Madras

Ms. Melissa Walavalkar
National Program Director
International Justice Mission, India

Ms. Maja Daruwala
Chief Editor
India Justice Report

EC Member, ISC

Prof. Dr. Sarfaraz Ahmed Khan
Professor of Law
WBNUJS Kolkata

Organizing Team

Chairperson

Prof. Dr. Karuna Malviya
Director,
School of Law, DYPU

Co-Chairperson

Dr. Chirag Balyan
Associate Professor,
School of Law, DYPU

Organizing Secretary

Dipali Khavle, Assistant Professor, School of Law, DYPU

dipali.khavle@dypatil.edu | +91 9987092008

For any queries you may reach out to concerned team head:

- Registration & Accomodation : Mr. Harshal Padwal (7506049899; harshal.padwal@dypatil.edu) & Mr. Aniket Kurne (8080877668; aniket.kurne@dypatil.edu)
- Paper Submission & Publication : Dr. Shilpika Pandey (9650604597; shilpika.pandey@dypatil.edu)

For Queries:

dypsol.events@dypatil.edu

D Y PATIL
DEEMED TO BE
UNIVERSITY
SCHOOL OF
LAW
NAVI MUMBAI

(Established under Section 3 of the UGC Act, 1956)
National Assessment and Accreditation Council (NAAC) 'A++' Grade
An ISO 9001 : 2015 Certified University

Auditorium No. 4, COE Building,
DY Patil University Sector 7, Vidyanagar,
Nerul, Navi Mumbai 400706.

KNOWLEDGE PARTNER